

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

**Excise Appeal No.1283 of 2011**

(Arising out of OIO-09/MP/DAMAN/2011 dated 20/04/2011 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

**Precision Wires India Ltd**

S.No. 125/2, 66 Kva Road, Amli Hanuman,  
SILVASSA, DADRA & NAGAR HAVELI

**.....Appellant**

*VERSUS*

**C.C.E. & S.T.-Daman**

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi  
Opp.Vapi Town Police Station,  
Vapi, Gujarat- 396191

**.....Respondent**

**APPEARANCE:**

Shri S J Vyas (Adv.) for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 26.02.2020

DATE OF DECISION: 26.02.2020

The appeal is disposed of. For order, see order of date in Excise Appeal No. 1282 of 2011.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**

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